

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA, 1942

Bail Application TMP No. 86 of 2020

(In Crime No.791/2020 of Kadakkal Police Station, Kollam District).

PETITIONERS/ACCUSED (CUSTODY)

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1. Ajaydath, Aged 56 years, S/o Lekshmanan, Adayakkakonathu Veedu, Attupuram, Kadakkal P.O, Kadakkal Village, Kollam District.
2. Syamraj, aged 45 years, S/o Somarajan, Devi Bhavan, Moolottu Valavu, Edathara P.O, Kadakkal Village, Kollam District.

By Advocate **Alexander George**

RESPONDENTS/COMPLAINANT

1. State of Kerala Represented by the Public Prosecutor, High Court of Kerala, Ernakulam.
2. The Sub Inspector of Police, Kadakkal Police Station, Kadakkal, Kollam District.

By Public Prosecutor Sri.C.N.Prabhakaran

THIS B.A. HAVING BEEN FINALLY HEARD ON 24.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

The learned counsel for the petitioner seeks permission to withdraw the bail application. Permission sought is granted. The bail application is dismissed as withdrawn.

**C.S.DIAS
JUDGE**

sks/24.4.2020